

ASSETS HELD BY MRS. AND MR. JUSTICE C.K. PRASAD
AS ON 11.03.2010

Items	Description	Particulars/Value		Remarks
		(A) Self	(B) Spouse	
			Mrs. Madhu Prasad, Librarian, Sri Arvind Mahila College (a Constituent College of Magadh University), Kazipur, Patna.	
Landed Property	• Flat		:Flat No.404, Shivani Indira Apartment, SriKrishna Nagar, Patna (Bihar).	<p>Purchased for a consideration of Rs,6,82,500/- for which agreement to sale was executed on 12.11.1999 .</p> <p>Source of fund: (a) Loan of Rs.4.25 lacs from LIC Housing Finance Ltd.(No.HFL-487-99-2000)</p> <p>(b) Balance from the savings from the emoluments</p>
		:Flat No.075, Supreme Enclave, Mayur Vihar, Phase-I, Delhi		<p>Purchased for a consideration of Rs.20 lacs. Transferred on 24.11.2001.</p> <p>Source of fund: (i) Loan of Rs. 7.50 lacs from the State Govt. (ii)Rs.12.50 lacs from sale of Units of US-</p>

	<p>• Building</p>	<p>: A portion of a dwelling house at "Birbansi", Plot No.4, Road No.17, S.K. Nagar, Patna.</p> <p>:D-218, Sector P-III, Pocket III in Builders Scheme, Greater Noida.</p>	<p>64. Sale of land at Beur, Phoolwari Shariff, Patna and withdrawal from personal savings, Maturity amount of LIC.</p> <p>Share in ancestral property.</p> <p>Applied for allotment of plot in the year 1994 by deposit of Registration amount of Rs.24,000/- Total value of the plot is 203040/- paid by Bank Draft dated 30.5.1996 over which house constructed in phases.</p> <p>Source of fund: (i) value of land paid from the savings from professional income.</p> <p>ii) Construction made by withdrawals from personal savings i.e. GPF, PPF, loan</p>
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	<p>•Other landed property</p>	<p>:Share in dwelling house at village Khajuatti, within Police Station Bidupur in the District of Vaishali.</p> <p>:Share in Agricultural land having total area of approximately 25 acres in village Khajuatti, Dhanauti, Khanpur Pakri within PS Bidupur in the District Vaishali.</p>		<p>of Rs.10 lacs from SBI, High Court Campus Branch, Patna and contribution from the children who are gainfully employed.</p> <p>Ancestral</p>
<p>Securities and Investments</p>	<p>• Shares & Mutual Funds</p> <p>• Insurance</p> <p>•LIC Policies</p> <p>•GPF</p>	<p>: None</p> <p>:None</p> <p>:None</p> <p>:Rs.6,78,735/-</p>	<p>:None</p> <p>:None</p> <p>:None</p>	
<p>Other assets/ Movable</p>	<p>•Jewellery</p>	<p>:One gold ring of 10 gms.</p> <p>:One gold cufflink gifted by in-laws at the time of marriage.</p>	<p>:Gold ornaments and Jewellery</p>	<p>Aggregate value of all the gold ornaments and jewellery is approximately at Rs.6 lacs as on 10.03.2010.</p>

